

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 492**  
ANSWERED ON 01.12.2021

**MINERAL BLOCKS**

492. SHRI M. BADRUDDIN AJMAL:

Will the Minister of MINES be pleased to state:

- (a) the details and the number of mine blocks of Iron Ore, minor minerals, Aluminium and Copper, Manganese, Bauxite and sand currently located in Assam;
- (b) the names and the number of mines which are in operational state and those that are not operational;
- (c) the reasons for closing mine specially mineral blocks in Assam;
- (d) the total number of mine blocks auction during the last five years in the country including the detail of the revenue Government earned from these mines blocks during last five years; and
- (e) the measures taken/to be taken by Government to curb illegal mining?

**ANSWER**

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS  
(SHRI PRALHAD JOSHI)

(a) to (c): As per information provided by State Government of Assam, at present, there are no mineral blocks of iron ore, Aluminium and Copper, Manganese, Bauxite in Assam. As per information provided by Indian Bureau of Mines, a subordinate office of Ministry of Mines, 7 mineral blocks are in Assam of which two are working mines. Details of major mineral mines in State of Assam is provided in Annexure I. However, in respect of minor minerals including sand, section 15 of the MMDR Act, 1957, empowers the State Governments to make rules for regulating the grant of minor mineral concessions.

(d): Since the amendment to MMDR Act, 1957, a total of 125 mineral blocks have been auctioned so far across 9 States. Out of these 125 blocks, 35 blocks are operational in 3 States. As per information provided by State Government, details of revenue earned from these 35 auctioned blocks as auction premium is provided in Annexure II.

(e): Section 23C of the MMDR Act, empowers the State Governments to make rules for preventing illegal mining, transportation and storage of minerals and for the purposes connected therewith. Accordingly, Govt. of Assam has notified the Assam Mineral Regulation and Dealers Rules, 2020 to curb illegal mining in the State.

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**Annexure I referred to in part (a) to (c) of reply to Unstarred Question No – 492**

SERIAL NO	DISTRICT	MINERAL	Working or Non-Working	NAME OF THE MINE	AREA IN HECTS
1	Karbi Anglong	LIMESTONE	Working	DILLAI PARBAT, BOKAJAN	171.00
2	Dima Hasao	LIMESTONE	Working	JAMUNA NAGAR LIMESTONE MINES, UMRANGSHO	35.00
3		LIMESTONE	Non-Working	NEW UMRANGSHO LIMESTONE MINES	167.00
4		LIMESTONE	Non-Working	NEW UMRANGSHO LIMESTONE MINES	33.00
5		LIMESTONE	Non-Working	UCL, 18th Kilo, UMRANGSHO	31.00
6		LIMESTONE	Non-Working	UMRANGSHO LIMESTONE MINE	35.00
7		LIMESTONE	Non-Working	UMRANGSHO	417.50

**Annexure II referred to in part (d) of reply to Unstarred Question No – 492**

Auction premium collected from the auctioned mines which are made operational in three States ( As per the information provided by the concerned States)

(Amount in Rs Cr.)

S.No.	State	No. of auctioned mines which are operational	2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	1	Not Available	7.52	Not Available	Not Available	Not Available
2	Odisha	22	No auctioned block operational	No auctioned block operational	No auctioned block operational	4,544	12,370
3	Karnataka	12	3.39	217.4	549.6	1080	1017*

Figures till Oct 2021

\* In case of one mine, Figure is up to April 2021